

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

Original Application No. 706 of 1994

Arjun Lal ::::::: Applicant

Versus

Union of India and Others ::::::: Respondents

Hon'ble Mr. Maharaj Din, Member 'J'  
Hon'ble Miss Usha Sen, Member 'A'

( By Hon.Mr. Maharaj Din, Member 'J' )

This application has been filed by the applicant seeking the relief to issue a direction to the respondents to upgrade the post of Turner in grade II and grade I from 01.1.84 with all consequential benefits including the arrears of pay.

2. The applicant was appointed as a Khalasi and he was promoted as Turner in the year 1981. It is stated that as per Railway Board circular for cadre review and re-structuring of the post w.e.f. 01.1.84, the applicant claims to have been entitled for promotion in the next higher grade of Turner i.e. Grade II and Grade I. The applicant <sup>claims</sup> ~~said~~ to have submitted several representations to this effect but, no written reply was given to the applicant.

3. The last two representations submitted on 21.12.93 (Annexure-2) and 03.2.94 (Annexure-3) are also

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lying to <sup>be</sup> disposed of. Learned counsel for the applicant has pressed that a direction may be issued to the respondents to dispose of the representations. We accordingly direct the respondents to decide the representations of the applicant dated 21.12.93 and 03.2.94 (Annexure-2 and 3) respectively by giving reasoned reply and in accordance with <sup>the</sup> rules within a period of two months from the date of communication of this order. The applicant shall, however, ~~be~~ supply <sup>the</sup> copy of representation mentioned above alongwith the copy of the order of the Court to the respondents. The application is disposed of at admission stage.

*Ujj*  
Member (A)

*Am*  
Member (J)

Allahabad, Dated 06th May, 1994

/M.M./